

been importing main engines from a Polish Firm H.C.P Poland for its ships 002 to 005 built/being built by the shipyard. The main engines from other countries were much costlier than those procured from Poland.

(c) Government is not aware of any such deal being under investigation.

[*Translation*]

Ganga Barrage at Kanpur

2753. SHRI NARESH CHANDRA CHATURVEDI :

SHRI JAGDISH AWASTHI :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government have under consideration a scheme to construct a Barrage over the Ganga at Kanpur ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) and (b). Construction of a Barrage across Ganga at Kanpur has been under the consideration of the Government of Uttar Pradesh. The project envisages mainly supply of drinking water to Kanpur and water for some industrial establishments in the vicinity with some irrigation during Kharif period. The Technical Experts Committee, appointed by the Government of India for suggesting a proper location for this Barrage, has recommended a site across the Ganga River near Kanpur at about 1 km. upstream of Bhaironghat.

(c) Does not arise.

[*English*]

News item captioned "Losing Cash without cross-checks"

2754. SHRI SANAT KUMAR MANDAL : Will the Minister of RAILWAYS be pleased to state :

(a) whether his attention has been drawn to the news item captioned "Losing Cash without cross-checks" appearing in the 'Indian Express', New Delhi dated 19 March 1985 ;

(b) if so, the approximate amount for which the Railway has been duped ;

(c) the modus-operandi of the fraud and why it could not be detected either by the Inspector of Station Accounts or the Traffic Accounts Branch of the Railway ;

(d) whether it was made possible to defraud as a result of some lacunae in the Railway Codes/Coaching Manuals or it was purely human ingenuity ; and

(e) the action being taken to recover the amount defrauded and to prevent such frauds happening in future on other Railways ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes Sir.

(b) The approximate amount has been worked out to Rs. 53,810/-.

(c) Modus operandi of the fraud adopted by the Senior Asstt. Coaching Clerk was to pick up at random some entries of the wait-listed and confirmed reservations from the Reservation Register after departure of the trains and record them in Refund Statement without physical availability of passenger tickets and pocketing the railway money and also by making false entries of tickets on which refund had already been granted and thus pocketing the amount of duplicate refunds.

The frauds of such type being committed at Ahmedabad was detected during the inspection by the Travelling Inspector of Accounts. Subsequent to this a team of Inspectors was deputed to check the records in depth to pinpoint all such cases.

(d) The fraud would not have taken place if relevant rules and instructions had been followed correctly by the staff concerned.

(e) Western Railway Administration has ordered a Senior Scale Officers' enquiry into this case for fixing up responsibility. The staff concerned has already been suspended. Ministry of Railways have reiterated instructions to the Zonal Railways stressing scrupulous observance of the rules so as to avoid cases of such frauds in future.